

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 45

CP/75(MB)2024

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **26.06.2024**

NAME OF THE PARTIES: **FCG HOLDINGS PRIVATE LIMITED V/s FCG
FLAMEPROOF CONTROL GEARS PRIVATE
LIMITED**

Section 241(1) Sec. 242(4) of the Companies Act, 2013

ORDER

Counsel Rohit Gupta, Counsel Rahul Sarada a/w Adv. Rihal Kazi & Adv. Zainab i/b M
& M Legal Ventures for the Applicant present. Counsel Nausher Kohli a/w Adv.
Prachi Wazalwar a.w Adv. S. Abraham for the Respondent No.3 present. Adv. Yahya
Batatawala i/b Adv. Shawn Fernandes for the Respondent No.2 present.

List this matter on Board on **22.07.2024**.

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**